

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 3 of 2014

Dated : 14th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Green Energy Association

....Appellant(s)

Versus

Maharashtra Electricity Reg. Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) :

Mr. Anand K.Ganesan
Ms. Swapna Seshadri

ORDER

Before passing any Order in this Petition, it would be better to hear the other side also. Therefore, Issue Notice. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Mr. Buddy A. Ranganadhan, the learned counsel for the Commission is directed to seek instructions in this matter.

It is represented that the State Commission is sitting on 18.03.2014. It is open for the petitioner to make a mention about the matter.

Post the matter on **24.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt